

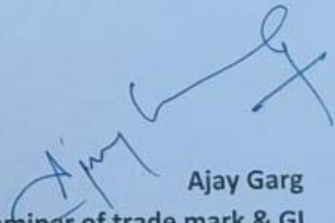


NO. TOP/2022-23/Adj./13

Date:-06.03.2023

OPPOSITION HEARING ADJOURNMENT NOTICE

It is hereby informed that the Opposition/ Rectification matter's hearing Listed before Mr. Shobhit Gaur, Hearing Officer of Trade Marks on 07.03.2023 at Trade Marks Registry, New Delhi has been adjourned due to some administrative reasons. Fresh date of hearing in these matters shall be intimated in due course.


Ajay Garg
Senior. Examiner of trade mark & GI
Supervisory Opposition section